

F. No. J-18/69/2022-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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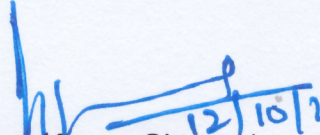
Shastri Bhawan, New Delhi,  
Dated the 12<sup>th</sup> October, 2022

**ORDER**

The President is pleased to accept the resignation of **Shri Sukhnath Sai Painkara**, Central Government Counsel for the High Court of Chhattisgarh with effect from 8<sup>th</sup> September, 2022.

2. Consequently, the name of Shri Sukhnath Sai Painkara, Advocate in this Department's Order No. J-11017/11/2021-Judicial dated 14.12.2021, in the list of "Central Government Counsel" at serial number 38, **stands deleted**.

3. Hindi version of this order will follow.

  
(Vijay Kumar Sharma)  
Joint Secretary & Legal Adviser

**Copy for information to:**

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to Sr. G.A. (MK)/Sr. PPS to JS&LA (SA).
3. Shri Ramakant Mishra, Deputy Solicitor General of India, High Court of Chhattisgarh at Bilaspur.
4. The Registrar, High Court of Chhattisgarh at Bilaspur.
5. Shri Sukhnath Sai Painkara, Advocate, C/18, Kranti Nagar, Behind Hanuman Mandir, Bilaspur, Chhattisgarh – 495001.
6. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office/spare copies.

  
(Lakka Muneswara Rao)  
Section Officer (Judicial)  
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